

Economic Cooperation of West Germany during the latter's visit to India, which *inter alia* referred to the purchase of additional spare parts for the smooth running of the Plant. A re-assessment of the requirement of spare parts has been made by the Plant Authorities and action is being taken to build up sufficient stock of spares.

PRICE OF MOTOR CARS

222. { SHRI BABUBHAI M.
CHINAI:
SHRI R. K. BHUWALKA:

Will the Minister of STEEL, MINES AND HEAVY ENGINEERING be pleased to state:

(a) whether the Indian Automobile Association has represented to Government that the price of passenger cars be raised slightly by about 1 per cent.; and

(b) if so, on what basis the representation has been made and what action Government propose to take in the matter?

THE MINISTER OF STEEL, MINES AND HEAVY ENGINEERING (SHRI C. SUBRAMANIAM): (a) and (b) No, Sir. A suggestion was, however, made that the internal prices of automobiles and automotive products be increased by 1 per cent., for an export guarantee scheme. The proposal to increase internal prices has not been agreed to.

68-GUN SALUTE FOR PRESIDENT-ELECT OF THE CONGRESS

223. SHRI FARIDUL HAQ ANSARI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to a letter in the *Hindustan Times* dated the 8th January, 1964, stating that the Congress President-elect was given a 68-gun salute at Bhubaneswar; and

(b) if so, what is the correct position in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R. M. HAJARNAVIS): (a) Yes, Sir.

(b) No gun salute was given. It is customary whenever the Congress has any session or procession, to have some type of fire-works which also produce sound. When the President-elect was taken in procession, arrangements for some fireworks were made at Bhubaneswar by the party organisation.

VIGILANCE COMMISSIONS IN STATES

224. { SHRIMATI DEVAKI GOPIDAS:
SHRI P. C. MITRA:
SHRI KRISHNA CHANDRA:
SHRI R. S. KHANDEKAR:
SHRI B. N. BHARGAVA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the names of States where Vigilance Commissions have been set up so far; and

(b) what are the names of persons who have been appointed to head those Commissions?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R. M. HAJARNAVIS): (a) So far only Madhya Pradesh has set up a Vigilance Commission.

(b) Shri V. R. Sen, a retired Judge of Madhya Pradesh High Court has been appointed as Vigilance Commissioner

OIL POLICY

225 SHRI BHUPESH GUPTA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether his attention has been drawn to the news item which appeared in the *Statesman* (Delhi Edition) of 14th January, 1964 about the oil policy being reversed; and